

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF NOVEMBER 2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL							
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL							
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL							
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL							
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL							
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL							
7	SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL							
8	SH. SANJEEV KUMAR MALHOTRA DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL							
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307 Civil	CS (COMM)/1201/2025	15-11-2025	RAVI WADHWA Vs LIZA CLOTHING AND APPARELS PVT LTD	DIGVIJAY TIASWAL(P),	9953413632		15-11-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/63 1/2025	30-05-2025	M/s B.R. TECH TEX Vs RAJASHEKHAR MP NALLA Prop. M/s ZIVA DYE CHEM	Piyush Pahuja	8860459079	advpiyushp ahuja91@g mail.com	14.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/11 37/2025	31-10-2025	MRKL FAB PRIVATE LIMITED Vs MAHALAKSHMI TEXTILES	Anuj Vs Gupta	9999936866	aga.justice @gmail.co m	14.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/11 36/2025	31-10-2025	S N ELECTEL PRIVATE LIMITED Vs ALFA DEAL PRIVATE LIMITED	Anant Bhushan	9312401165	bhushan_a nant@hotmail.com	14.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/45 8/2025	29-04-2025	Central Bank of India Vs BIR SINGH	K Mudgil	7838821105	kkmudgil2 9@gmail.co m	18.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/10 18/2024	13-09-2024	VAISHNO WIRE PVT LTD Vs GUPTA POWER INFRASTRUCTURE LTD	Neeraj Gupta	9811267045	info@jusla woffices.co m	18.11.2025
			COURT ROOM 310	EX (COMM)	CS (COMM)/70 6/2025	01-07-2025	M/s PREM COLOUR CHEM PVT LTD THROUGH ITS AR Mr PANKAJ CHOUDHARY Vs M/s FRISCO FAB DYEING AND PRINTING PVT LTD THROUGH ITS DIRECTORS	Jagriti Jain	8527506427	lawfirm@u nsolvedlega l.com	18.11.2025
			COURT ROOM 310	CS (COMM)	Ex.COMM Award by Arb. Comm./60/ 2025	11-11-2025	BEC CONDUITS PVT LTD Vs ENGINEERING	Saakar Sardana	9811600007	saakar@sa akarsardan a.com	24.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/10 50/2025	25-09-2025	PUNJAB AND SIND BANK Vs ANSHUL SHARMA (DECEASED BORROWER)	Manish Shersia	9811833233	manishsher sia26@gma il.com	27.11.2025

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12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL								
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		cs (comm) 788/2025	18-09-2025	KWALITY POLYTRREADS V/s AMIT THAPPAR	ASHISH KAPOOR	9811166800		20-10-2025
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	EX – COMM	89 / 2025	09.10.2025	Axis Ltd Vs GAURAV KUMAR	Bank SH. MAYANK MAHAJAN	9873347330	06.11.2025	

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				OMP (I) COMM	209 / 2025	19.09.2025	HERO FINCORP LTD Vs SODAROCKS HOSPITALITY LLP	SH. MAYANK MAHAJAN	9873347330	06.11.2025
				OMP (I) COMM	219 / 2025	27.09.2025	HERO FINCORP LTD Vs SHAHTHA TRADERS AND ORS.	SH. MAYANK MAHAJAN	9873347330	06.11.2025
				CS – COMM	625 / 2025	08.08.2025	GUNJAN JAIN Vs VUENOW MARKETING SERVICES LTD	SH. SUSHIL SHUKLA	NOT PROVIDED	12.11.2025
				CS – COMM	676 / 2025	01.09.2025	COGOPORT PVT LTD DELHI Vs DILIP KUMAR SARKAR PROPRIETOR OM MARBLE	SH. UDAY KUMAR	9810868162	17.11.2025
				CS – COMM	791 / 2025	15.10.025	MR. LAKSHAY VASHISHT Vs STOREY AND DESIGN TELLERS LLP	SH. AMAN GAUR	9999168027	20.11.2025
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	FORCS (COMM)/864/25	14/11/25	A W Properties Pvt Ltd VS Foodaholic Factory Pvt Ltd	BRJESH SINGH	8860204532	19/11/25
				SUIT FOR RECOVERY	FORCS (COMM)/817/25	28/10/25	Asia Shipping International Transport Pvt. Ltd. Vs. VVM Exim Pvt. Ltd.	ABHISHEK KUMAR	9891138990	19/11/25
				SUIT TRADEMARKS	FORCS (COMM)/722/25	17/09/25	PHPCURUKUL LLP VS. MR. NAMAN JAIN	ARUN UPADHAY	Not available	19/11/25
				SUIT RECOVERY	FORCS (COMM)/662/25	23/08/25	Ashish Sharma Prop Shree India Trade VS GXPRESS SOLUTIONS (INDIA) PVT. LTD	LOKESH MISHRA	8218747879	20/11/25
				SUIT RECOVERY	FORCS (COMM)/662/25	29/05/25	UBI VS HANSRAJ	RAJENDER YADAV	9868506580	20/11/25

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				SUIT RECOVERY	FORCS(COMM)/618/25	06/08/25	Mogli Labs versus M/s Panchmukhi Apparels and ors	HARSH VARDHAN	9250730788	21/11/25	
				SUIT RECOVERY	FORCS(COMM)/617/25	06/08/25	Mogli Labs India Pvt Ltd versus Redstar & Ors	HARSH VARDHAN	9250730788	21/11/25	
				PETITION U/S 90 OF ARBITRATION & CONCILIATION ACT	COMP (COMM)149/25	25/07/25	Moneywise Financial Services Pvt Ltd Vs Sharma Diesel	MEHVISH KHAN	9419149728	22/11/25	
				SUIT RECOVERY	FORCS (COMM)/829/25	01/11/25	Expo Freight (P) Ltd.pdf vs Sai Creation	MOHD ASIF KHAN	Not available	22/11/25	
				SUIT RECOVERY	FORCS (COMM)/878/24	25/10/24	SBI vs Pinki	SUCHITA DIXIT	8896932838	24/11/25	
				SUIT RECOVERY	FORCS (COMM)/853/25	10/11/25	State bank of India Vs Shagufta Anjum	ASHISH BATRA	9891223874	24/11/25	
				SUIT RECOVERY	FORCS (COMM)/854/25	10/11/25	Canara Bank vs PUNEET ATHWAL	PRATAP CHANDRA RANA	9990366723	26/11/25	
				SUIT RECOVERY	FORCS (COMM)/865/25	14/11/25	Aksum Trademart Pvt. Ltd. v. Sree Rayalseema Green Steloy Pvt. Ltd.	SHUBHAM KUMAR JAIN	Not available	26/11/25	
				SUIT RECOVERY	FORCS (COMM)/621/25	07/08/25	Sushil Kumar Jain vs Union Bank of India	PIYUSH JAIN	9211991028	27/11/25	
				SUIT RECOVERY	FORCS (COMM)/911/24	14/11/24	STP V HAYAGRAV	VIJAYENDER KUMAR	9810911816	27/11/25	

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				SUIT RECOVERY	FORCS (COMM)/874/25	19/11/25	Naresh Kumar Tanwar VS Virender Singh Suryavanshi	SACHIN KUMAR	Not available	27/11/25	
				SUIT RECOVERY	FORCS (COMM)/671/25	27/08/25	Times Internet Ltd Vs.Yoga Fitness Nutrition LLP	RAJEEV & AGARWAL	9810028877	28/11/25	
				SUIT RECOVERY	FORCS (COMM)/762/25	26/09/25	NARAIN SINGH VS DINESH KUMAR SONI	SHIVANSH SRIVASTAVA	Not available	29/11/25	
				SUIT RECOVERY	FORCS (COMM)/892/24	06/11/25	MULTISOFT INFOCOM PRIVATE LIMITED VS QEOSOL TECH SOLUTIONS PVT. LTD.	ARIHANT JAIN	8360795167	29/11/25	
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	8146/2025	07.11.2025	M/s Piramal Capital Housing Vs Shah Alam	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	14.11.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	8147/2025	07.11.2025	M/s Piramal Capital Housing Vs Sajus	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	14.11.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	8137/2025	07.11.2025	M/s Piramal Capital Housing Vs Raman Kumar	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	14.11.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	8138/2025	07.11.2025	M/s Piramal Capital Housing Vs Kautik Ramchandra	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	14.11.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	8426/2025	19.11.2025	Axis Bank Ltd Vs Amrithesh Bhardwaj	Anupam Singh(P),	9654926809	anupamsingh@gamil.com	27.11.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	8425/2025	19.11.2025	Axis Bank Ltd Vs Mohd Firoz	Anupam Singh(P),	9654926809	anupamsingh@gamil.com	27.11.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	8315/2025	14.11.2025	Kotak Mahindra Prime Ltd Vs Nitesh Gautam	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27.11.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	8314/2025	14.11.2025	Kotak Mahindra Prime Ltd Vs Gagandeep J	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27.11.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	8298/2025	14.11.2025	Tata Capital Ltd Vs DS Homes Construction	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	27.11.2025
			12, New Court Block-I	Civil Case	518/2025	12.11.2025	Canara Bank Vs Jaggannath Rai	ANSHUMAN SRIVASTAVA(P),	99990042642	sri.anshu83@gmail.com	27.11.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/500/2025	01-11-2025	MANASH LIFESTYLE PRIVATE LIMITED Vs PURPLE HUT COMMERCE PRIVATE LIMITED	NAGESH WAR EKHUMHAR(P),	9818823289	info@daya.ndkumhar.com	12.12.2025
			6, New Court Block-I	Commercial	CS (COMM)/505/2025	06-11-2025	STATE BANK OF INDIA Vs KRIPAL SINGH	Eram Khan(P),	9717099220	eramadv2000@gmail.com	20.12.2025
			6, New Court Block-I	Commercial	CS (COMM)/507/2025	06-11-2025	BANK OF BARODA Vs SANJAY KUMAR GUPTA	Eram Khan(P),	9717099220	eramadv2000@gmail.com	20.12.2025
			6, New Court Block-I	Commercial	CS (COMM)/509/2025	07-11-2025	Small Farmers Agri Business Consortium Vs M/s Ladharam Tikiyomal	JATIN JULKA(P),	9899818888	jatinjulkao7@outlook.com	20.01.2026
			6, New Court Block-I	Commercial	CS (COMM)/513/2025	10-11-2025	Bank of Maharashtra Vs Rakesh Kumar	KADAMBINI KUMAR MUDGIL(P),	9871226784	kkmudgil29@gmail.com	05.01.2026
			6, New Court Block-I	Commercial	CS (COMM)/520/2025	12-11-2025	Max Healthcare Institute Limited Vs Maxcare Superspeciality Hospital and Dentistry	Raunaq Kamath	9999947699	office@ira.law	20.12.2025

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			6, New Court Block-I	Commercial	CS (COMM)/525/25	18.11.2025	Delta Troops Pvt Ltd Vs Ambience Facilities Management Pvt Ltd & Ors	Sh Vivek Aggarwal	9811770164	infor@aakorp.com	10.12.2025
			6, New Court Block-I	Commercial	CS (COMM)/540/2025	29-11-2025	RK AND COMPANY Vs KULDIP SINGH RATHEE	VINAY KUMAR VERMA(P)	9651997182	rangoliseth@gmail.com	13.12.2025
25	SH. SANDEP YADAV	SOUTH	NIL								
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/296/2024	01-07-2024	State Bank Of India Vs Vimla Devi	KAMLESH KUMAR SINGH(P),	9810343732	ksingh1123@rediffmail.com	01.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6322/2025	30-08-2025	AXIS BANK LTD Vs HIMANCHAL SAHANI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6318/2025	30-08-2025	AXIS BANK LTD Vs UDAYBEER SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6320/2025	30-08-2025	AXIS BANK LTD Vs JASBIR SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6321/2025	30-08-2025	AXIS BANK LTD Vs FOUSHIF	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6323/2025	30-08-2025	AXIS BANK LTD Vs RAEES AHMAD	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6317/2025	30-08-2025	AXIS BANK LTD Vs BALWINDER SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.11.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/6319/2025	30-08-2025	AXIS BANK LTD Vs DILEEP KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	01.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/389/2025	19-08-2025	M/S Ajay Paints Hardware and Store Vs Meenu Enterprises	IOUHAR ADEEB	7428280795	jouharadeeb228@gmail.com	07.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5900/2025	22-08-2025	Cnh Industrial India Pvt Ltd Vs RAMDHARI CHAND	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5909/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs PRADEEP BHATI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5901/2025	22-08-2025	Cnh Industrial India Pvt Ltd Vs JAGJEET	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5904/2025	22-08-2025	Cnh Industrial India Pvt Ltd Vs UDAYVIR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5905/2025	22-08-2025	Cnh Industrial India Pvt Ltd Vs SUBHASH NAND RAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5910/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs ANAMIKA DEVANDRA BHUSHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5894/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs IRSAD MOSAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5898/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KAILASH RANI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	10.11.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/5896/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs P), RAMESH JANGU	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5897/2025	22-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs P), SATYANAND ARYA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5973/2025	23-08-2025	Cnh Industrial Capital India Pvt Ltd Vs GARMINDER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5974/2025	23-08-2025	Cnh Industrial Capital India Pvt Ltd Vs OMVEER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5977/2025	23-08-2025	Cnh Industrial Capital India Pvt Ltd Vs MADHURI PRASAD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5976/2025	23-08-2025	Cnh Industrial Capital India Pvt Ltd Vs RAMNIWAS KRISHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5975/2025	23-08-2025	Cnh Industrial Capital India Pvt Ltd Vs GURPREET SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/7894/2025	29-10-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SHAMESH DIN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/456/2024	25-09-2024	Trinity Trading House Vs Shivay Projects	Debarshi Bhadra(P),	9899091969	Debarshibhadra@dblo.in	11.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/407/2025	30-08-2025	SKELETON CONSULTANTS PVT LTD Vs BG LINKAJ INFRASTRUCTURE LLP	CHETAN BHARDWAJ(P),	9717555186	advchetanbhardwaj@gmail.com	11.11.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/7885/2025	29-10-2025	AXIS BANK LTD Vs VIKAS SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/7884/2025	29-10-2025	AXIS BANK LTD Vs BHOOPENDR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/7886/2025	29-10-2025	AXIS BANK LTD Vs VIPIN KUMAR GAUD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/7883/2025	29-10-2025	AXIS BANK LTD Vs VIJAY PAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/7882/2025	29-10-2025	AXIS BANK LTD Vs SAPNA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/7890/2025	29-10-2025	AXIS BANK LTD Vs SACHIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	12.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6190/2025	28-08-2025	AXIS BANK LTD Vs POOJA SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6191/2025	28-08-2025	AXIS BANK LTD Vs MEGHRAJ SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5908/2025	22-08-2025	AXIS BANK LTD Vs NISHTHA SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5096/2025	30-07-2025	Axis Bank Ltd Vs MAHESH BISHNOI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.11.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/4362/2025	14-07-2025	AXIS BANK LTD Vs PANKAJ KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	21.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5362/2025	17-08-2025	AXIS BANK LTD Vs ROHITASH YADAV	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	21.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5488/2025	12-08-2025	AXIS BANK LTD Vs MANGU SINGH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	21.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5487/2025	12-08-2025	AXIS BANK LTD Vs PAPPU RAM	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	21.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5490/2025	12-08-2025	AXIS BANK LTD Vs BALA KANWAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	21.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5491/2025	12-08-2025	AXIS BANK LTD Vs JAGMOHAN MEENA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	21.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5489/2025	12-08-2025	AXIS BANK LTD Vs VINOD KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	21.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5560/2025	18-08-2025	Cnh Industrial Capital India Pvt Ltd Vs KARAMBIR VIRENDER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5561/2025	18-08-2025	Cnh Industrial Capital India Pvt Ltd Vs ASHISH DHARMPAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5092/2025	30-07-2025	Axis Bank Ltd Vs SACHIN KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22.11.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/5093/2025	13-07-2025	Axis Bank Ltd Vs JAI KISHAN SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6035/2025	12-08-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SURJEET MAHENDER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	22.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6033/2025	12-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs KULDEEP KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	22.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6031/2025	12-08-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs PAWAN SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	22.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5100/2025	13-07-2025	Axis Bank Ltd Vs NEERAJ KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8061/2025	10-11-2025	AXIS BANK LTD Vs MANOJ KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	22.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/61/2025	01-02-2025	M/S LOREAL SA Vs HERBHEAL COSMETICS AND ANR	Shravan Bansal(P),	011-26843455; 011-32959881	unitedmark@unitedandunited.com	22.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/522/2025	14-11-2025	CANARA BANK Vs SUNIL KUMAR	NILENDU WATSYAYAN(P),	9999050853	nilenduvatsyayan@gmail.com	22.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/504/2025	04-11-2025	G M MODULAR PVT LTD Vs GHASI RAM DEWASI AND Ors	Shravan Bansal(P),	9650682928	Fishi@unitedandunited.com	27.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/377/2024	08-08-2024	State Bank Of India Vs Jai Kishore	KAMLESH KUMAR SINGH(P),	9810343732	ksingh1123@rediffmail.com	27.11.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/5812/2025	21-08-2025	AXIS BANK LTD Vs SARWAN KUMAR GUPTA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5825/2025	21-08-2025	AXIS BANK LTD Vs PALWINDER KAUR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5636/2025	20-08-2025	AXIS BANK LTD Vs DEEPAK JINDAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5643/2025	20-08-2025	AXIS BANK LTD Vs RAM GOPAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5637/2025	20-08-2025	AXIS BANK LTD Vs POONAM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6182/2025	28-08-2025	AXIS BANK LTD Vs SHUBHAM SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/7914/2025	30-10-2025	AXIS BANK LTD Vs MOHD SARIM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/7915/2025	30-10-2025	AXIS BANK LTD Vs KRISHANAKANT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/5099/2025	30-07-2025	AXIS BANK LTD Vs PREET GUMBER	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6/2025	12-02-2025	DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD Vs M/S KRISHNA CONSTRUCTIONS CO	ANISHA UPADHYAY	8800625111, 9650310194	anishau@gmail.com	29.11.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/7970/2025	31-10-2025	AXIS BANK LTD Vs RINKU	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/7969/2025	31-10-2025	AXIS BANK LTD Vs GUDDI DEVI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/7968/2025	31-10-2025	AXIS BANK LTD Vs AVADHESH SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/7971/2025	31-10-2025	AXIS BANK LTD Vs MOHD ALAM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.11.2025
			29, New Court Block-II	Commercial	OMP (COMM)/8087/2025	04-11-2025	AXIS BANK LTD Vs MOHD DANISH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.11.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 429/2025	12-09-2025	SBI VS PEHLWAN AGRO INDIA	RANI BHARDWAJ	9643680913	RBHARDWAJASOCIATES@GMAIL.COM	01-11-2025
			40, New Court Block-II	Commercial	CS (COMM) 470/2025	13-10-2025	SMALL FARMER AGRIC VS BHANDARI ICE	YOGESH PACHURI	9811895298	YOGESH PACHURIASOCIATES@GMAIL.COM	20-11-2025
			40, New Court Block-II	Commercial	CS (COMM) 510/2025	04-11-2025	SNOWMAN LOGISTICS VS REFTECH SCS	AMAN PRASAD	9958493994	abhishekshihivpuri. @outlook.com	20-11-2025
			40, New Court Block-II	Commercial	CS (COMM) 526/2025	04-11-2025	SPICING PRINT PRODUCTION VS PRADEEP KHANNA	MAYANK VS GOEL	9873347330	mayank_mahajan05@gmail.com	20-11-2025
			40, New Court Block-II	Commercial	CS (COMM) 425/2025	04-09-2025	EMU LINES P. LTD. VS EVER NEW ENERGY	UDAY KUMAR	8882303942	ADVUDAY KUMAR@GMAIL.COM	20-11-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2 SAKET COURTS, NEW DELHI.	SOUTH-EAST	13-01-1900	Commercial Suit	CS/COMM/629/25	01.08.25	GURUJI KA ASHRAM VS. UDAY SINGH	AKSHITA GOYAL	20-12--3741	AKSHITAGOYAL121@GMAIL.COM	01.11.25
					OMP/COMM/28/25		RNJ GREE ENERGY VS. ENTRIA				03.11.25
					CS/COMM/428/25		EMARSON INFOTECH VS. ADERDA WASTE	KARAN JAIN	20-12--3741	ADVOCATEICT@GMAIL.COM	07.11.25
					CS/COMM/2954/24	18.10.25	MANMACHINE CARE CARE VS. S & G BAJAJ	SHWETA TIWARI	20-12--3741	SHWETA.TIWARI@MANMACHINECARE.COM	12.11.25
					CS/COMM/888/25		SUNPURE ENERGY VS. M/S GLOBAL VERTUNE CONSULTING	GOPAL SINGH	20-12--3741	GSMMAURYA.2611@GMAIL.COM	15.11.25
					CS/COMM/780/25		M/S UNIQUE ENERGY VS. M/S HEXXA GEO SYSTEMS	KARTIK	20-12--3741	SGAA.LAW@GMAIL.COM	15.11.25
					CS/COMM/913/25		M/S DMR HYDRAO ENGINEERING VS. M/S NBCC	DAMAND DEEP S. BHALLA	20-12--3741	DAMANADVOCATES02@GMAIL.COM	19.11.25
					CS/COMM/882/25	03.11.25	ABRARI GODREJ VS. YOGESH CHADOLA	SUMIT KR. CHAUHAN	20-12--3741	semper.fidelisjus@gmail.com	29.11.25
					CS/COMM/792/25		INTEX TECHNOLOGIES KHARJA BASHEER	KARAMVEER	20-12--3741	KARAMVEER@LEKANALYTIC.COM	29.11.25

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Advocate Respondent Name	Advocate Mobile Number	Advocate Email ID	Date of Electronic Service Process
					CS/COMM/927/25		NIVEK GUPTA VS. M/S. AKASH MONTY PET	20-12--3741	ASHISH CHAUHAN@AKASHOCIATAES.ORG.IN	29.11.25
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL							

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	EXECUTION PETITION	EXECUTION (COMM.)/363/2025	01-11-2025	SHIVAM TRANSPORT AGENCY Vs M/S DAUNKERLEY AND CO. LTD.	MR. DEV S/DUTT	9818096196	NOT PROVIDED	-
				COMMERCIAL SUIT	CS (COMM.)/879/2025	01-11-2025	RAJESH CHAUHAN Vs M/S SMART EXPRESS PVT. LTD.	MR. PRATEEK MEHTA	9911885533	PRATEEK MEHTAS@GMAIL.COM	-
				COMMERCIAL SUIT	CS (COMM.)/880/2025	01-11-2025	NAVAIR SPECIALTY COATINGS THROUGH ITS PROPRIETOR PUNEET TANEJA Vs M/S GANNON DUNKERLY AND COMPANY LIMITED AND ORS.	MR. ASHUTOSH GUPTA	9871433339	ASHUTOSH@INDOL EGALSERVICES.COM	-
				COMMERCIAL SUIT	CS (COMM.)/881/2025	01-11-2025	MANLIFT INDIA PVT LTD. Vs ROOTS VIVEK COOLING SYSTEMS PVT LTD.	MR. VIVEK VIDYARTHI	9810109137	VIDYARTHILANDASSOCIATES@GMAIL.COM	-
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/98/2025	10-11-2025	CARS24 FINANCIAL SERVICES PVT LTD Vs RAHUL NIRALIA	MR. RAHUL CHAUHAN	9871891788	INFO@AQUALEGAL.COM	-
				COMMERCIAL SUIT	CS (COMM.)/891/2025	04-11-2025	UNION BANK OF INDIA Vs MULTITECH INDUSTRIES	MR. MITTENDERR GARG	9810197621	JITENDER GARGADV@GMAIL.COM	-
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/67/2025	10-11-2025	M/S UNBOX DATA CENTERS PVT LTD AND ORS Vs ESCONET R YADAV TECHNOLOGIES LTD.	MR. RAVINDE R	9899400300	RAVINDE RYADAVA@GMAIL.COM	-
				COMMERCIAL SUIT	CS (COMM.)/906/2025	11-11-2025	Molecular Healthcare Pvt Ltd Vs MS. SONIKA ARORA	MR. MANISH GANDHI	9971772226	MANISHGANDHI1@GMAIL.COM	-
				EXECUTION PETITION	Ex.COMM Award by Arb. Comm./97/2025	13-11-2025	INFOSYS LIMITED Vs SOFTWARE ARJUN TECHNOLOGY PARKS OF INDIA	MR. ARJUN SYAL	9873136938	syalandcompany@gmail.com	-
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/107/2025	14-11-2025	UTKARSH SMALL FINANCE BANK LTD Vs MUNSHI	MR. AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	-

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCAT E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
				COMMERCIAL SUIT	CS (COMM)/92 0/2025	14-11-2025	M/S PRAKRATIK SAMVARDHAN PRIVATE LIMITED Vs Neerja Jain Sole Proprietor of Neerja Jain TA Vardhman FabTech	MR. ABHINAV GARG	9810196968	ADV.ABHI NAVARG @GMAIL.C OM	
				EXECUTION PETTION	Ex.COMM Award by Arb. Comm./99/ 2025	18-11-2025	KOTAK MAHINDRA PRIME LTD Vs JAMEEL J and Ors.	MR. AMIT KUMAR SINHA	9990659331	kmpspartn er@gmail.c om	
				COMMERCIAL SUIT	CS (COMM)/93 6/2025	20-11-2025	Vijay Aggarwal Vs Harsh Aggarwal	MR. PWAN KUMAR MITTAL	9873938816	MITTALPK o8@GMAI L.COM	
				MISC. APPLICATION	Misc DJ/1240/20 25	20-11-2025	V AUTOMAT AND INSTRUMENTS PVT LTD. Vs BGR ENERGY SYSTEMS LIMITED	MR. KARAN PRAKASH	8826502108	KARANPR AKASH@O UTLOOK.C OM	
				EXECUTION PETTION	Ex.COMM Award by Arb. Comm./100/ 2025	21-11-2025	M/S BPB Builders Pvt Ltd Vs DISTRIBUTION LOGISTICS INFRASTRUCTURE PVT LTD	MR. VARUN GOSWAMI	9810117465	VARUNLE GAL@YAH OO.CO.IN	
				EXECUTION PETTION	EXECUTIO N (COMM.)/37 6/2025	21-11-2025	PALLADIUM SAFETY SOLUTIONS PVT LTD Vs FIRE QUIP	MR. VINEET MUDAL	9871343259	VINEETM UDGAL@G MAIL.COM	
				COMMERCIAL SUIT	CS (COMM)/94 3/2025	21-11-2025	EXCEL PACK PRIVATE LIMITED Vs UDYOG PRIVATE LIMITED	MR. RAJARISHABH KAPOOR	7042181838	MAIL@RIS HABHKAP OOR.COM	
				EXECUTION PETTION	EXECUTIO N (COMM.)/37 9/2025	22-11-2025	MIRACLUS ORTHOTECH PVT LTD Vs EURO MEDI TOOLS PVT LTD	MR. VIKAS SHARMA	9810566116	ADVOCAT EVIKASSH ARMA1@G MAIL.COM	
				EXECUTION PETTION	EXECUTIO N (COMM.)/3 84/2025	27-11-2025	State Bank of India Vs Sh. Sunil Kumar	MR. DHARME NRA SINGH	8800784740	shubhi1673 @gmail.co m	
				COMMERCIAL SUIT	CS (COMM)/95 9/2025	27-11-2025	State Bank Of India Vs KAABER CHAUDHARY SOLE PROP PERFECT APPLIANCES INDUSTRIES	MR. VARUN CHANDIO K	9818365119	CHAMBER SOFFARU NCHANDI OK@GMAI L.COM	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				MISC. APPLICATION	Misc DJ/1272/2025	27-11-2025	OP MANCHANDA Vs PETER A FERNANDES	MR. AKSHAY KUMAR	7669011998	NOT PROVIDED	
				EXECUTION PETITION	Ex.COMM Award by Arb. Comm./104/2025	29-11-2025	AXIS BANK LTD Vs JAGANNATH PANDEY	MR. SANJEEV KUMAR PATHAK	9717028845	LITIGATION@SRCSL.EGAL.COM	
				EXECUTION PETITION	EXECUTION (COMM.)/386/2025	29-11-2025	Sushil Kumar Vs MR. BITTOO SONDHAI	MR. AJAY KUMAR YADAV	9792419911	NOT MENTIONED	
				COMMERCIAL SUIT	CS (COMM)/970/2025	29-11-2025	MANTU MANDAL PROP. MSM CHANDER PERIPHERAL POINTS Vs MR. SANTOSH SHARMA	MR. CHANDER SHEKHAR YADAV	9810209981	LEGAL.SH EBANG@GMAIL.COM	
32	MS. NEELAM SINGH	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	645/2024	05.08.2025	Sakshi Khanna Vs Orange Overseas Pvt Ltd	Sh Pankaj Bhagat	8800791415	jalpalegal@gmail.com	04.12.2025
				OMP(comm)	61/2025	19.09.2025	Neetu Thakur Vs Yes Bank Ltd	Anupam Dwivedi	9891629964	anupanadvsc@gmail.com	24.11.2025
				CS (comm)	816/2025	09.10.2025	Pinnacle Innovatory Service Pvt. Ltd Vs SNNNR Pvt. Ltd.	Deepak Bansal	9910845806	Deepakbansalsus@gmail.com	25.11.2025
				OMP (comm)	87/2025	23.09.2025	M/S Bharti Airtel Ltd Vs Kehar Singh	Kunwar Singh	9939181605	KPSADVOCATES@GMAIL.COM	29.11.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
35	SH. RAJ KUMAR TRIPATHI DISTRICT COURT	SOUTH-DISTRICT EAST	NIL	CS (comm)	655/25	11.08.2025	Contrans Cargo Pvt ltd Vs Indo Office Solutions Pvt Ltd.	Sh. Sahil Mahajan 9015668564	ABHIMANYU@ASPARTER.IN	28.11.2025
				CS (comm)	752/2025	18.09.2025	Rakesh Jaina Vs M/s INT Solutions	Akshay Dhawan 9968305242	adv.dhawan18@gmail.com	10.12.2025
				CS (comm)	854/2025	17.10.2025	Wet & Dry Personal Carte Pvt Ltd Vs ASRO Enterprise Through its Proprietor Mr Vijay Singhal	Rakesh Tiwari 9582931401	legusintellect@gmail.com	05.12.2025
				CS (comm)	465/2025	29.05.2025	Chandan Kumar Chaudhary Vs Alpha Shope & Anr.	Dayananad Pandey 9971057511	advdnpandey@gmail.com	10.12.2025
				CS (comm)	555/2025	07.07.2025	Abhishek Megamech Pvt Ltd Vs Shubhang Marketing Service	Ms. Babita 9250192546	babitanaagar@yahoo.com	05.12.2025
				CS (comm)	785/2025	25.09.2025	Plus 4 U Vs M/s pandora Inc. & ors.	Satya prakashan & Yashprakashan 7763088371	satyaprakashsharan@gmail.com	09.12.2025
				CS (comm)	66/2025	23.01.2025	Sipahi Singh Vs M/s ETA Engineering Pvt. Ltd.	S/Kograj Gullaiya 9811132049	advocate.yograj.gullaiya@gmail.com	09.12.2025
				35	SH. RAJ KUMAR TRIPATHI DISTRICT COURT	SOUTH-DISTRICT EAST	NIL			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	118/2025	15-04-2025	M/S DECENT TEX FAB V/S M/S OJASALI FABRICS	9958824440	akvadvocate@yahoo.in	04-11-2025
			101	CS COMM	228/2025	11-08-2025	AJAY GUPTA V/S ASHWANI SHARMA	9818274143	shweta.d14@gmail.com	10-11-2025
			101	OMP(I)(COMM)	19/2025	03-11-2025	SUCCESSIVE TECHNOLOGIES PVT. LTD. GAURAVENDRA SINGH & ORS. V/S	9971920913	chugh.divyee@gmail.com	17-11-2025
			101	CS COMM	294/2025	29-10-2025	NASRULLAH KHAN V/S MUKESH SHARMA	9910681789	ashrafwasimashraf@gmail.com	19-11-2025
			101	CS (COMM)	8/2025	10-01-2025	CHINTAMANI FINLEASE LTD. V/S AJIT PAL SINGH	9810144934	vrijesh.k.singh@gmail.com	19-11-2025
			101	CS COMM	297/2025	30-10-2025	CANARA BANK SUMAN V/S KUMAR VISHWJEET	9718909886	adv.vishwjeet@gmail.com	20-11-2025
			101	CS (COMM)	280/2025	27-09-2025	M/S BANSAL SALES CORPORATION PVT. LTD. V/S M/S AGGARWAL DECOPLY AGENCIES	9810400291	gnaggarwal.co@gmail.com	22-11-2025
			101	CS COMM	83/2025	18-03-2025	COGENT TRANSWARE SOLUTIONS PVT. LTD. V/S MEX STORAGE SYSTEMS PVT. LTD.	8178800668	advocatehiteshchopra@gmail.com	24-11-2025
			101	CS COMM	279/2025	27-09-2025	M/S BANSAL SALES CORPORATION PVT. LTD. V/S M/S GURUJI INTERIOR	9810400291	gnaggarwal.co@gmail.com	24-11-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			101	CS COMM	312/2025	15-11-2025	JABBAR ALI V/S SINGHAL METALLOYS PVT. LTD.	BHARAT BHUSHAN	9910403763	advbharatbhusan328@gmail.com	29-11-2025
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL								
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAH DAR	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	465/2024	04-09-2024	Nikunj Maheshwari Vs. Dewon Electric Pvt Ltd	Gaurav Kochar	9810940055	gauravkocharo1@gmail.com	25-11-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DAR	ROOM NO 208	COMMERCIAL CIVIL	cs comm 239/2025	17-04-2025	Badri Prasad Goyal Vs APV Realty Ltd	Arnav Pal	9899399424	palsk3@rediffmail.com	11.11.2025
			ROOM NO 208	COMMERCIAL CIVIL	cs comm 589/2025	09-10-2025	SHREE BANKEY BEHARI FABRICS PVT LTD Vs SATISH KUMAR RAWAL PROP MAHIMA COLLECTION	Sehdev Rana	9718565756	rakesh.nautiyal21@gmail.com	18.11.2025
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 645/2025	11-11-2025	State Bank of India Vs Pramod Kumar	Arun Sharma	9810220905	arunaambuj@gmail.com	19.11.2025
			ROOM NO 208	COMMERCIAL CIVIL	Cs comm 547/2025	08-09-2025	PUNJAB NATIONAL BANK Vs ANKIT CHAUDHARY	Sayak Bandyopadhyay	9818307300	sayak.law@gmail.com	20.11.2025
			ROOM NO 208	COMMERCIAL CIVIL	cs comm 511/2025	20-08-2025	JAI BHAWANI TRADING Vs MANISH KUMAR	Neelam Malik	7303296156	neelam.malik8512@gmail.com	22.11.2025
			ROOM NO 208	COMMERCIAL CIVIL	cs comm 656/2025	18-11-2025	MANJU JAIN PROP OF MS IKON WIRES INDIA REPRESENTED BY ITS AR SH MOHAN LAL JAIN Vs MR ASHOK GULATI PROP OF M/S MARS INDUSTRIES	JAGRITI JAIN	8527506427	kawfurn@yahoo.co.in	24.11.2025
			ROOM NO 208	COMMERCIAL CIVIL	cs comm 567/2025	22-09-2025	Punjab National Bank Vs Hem Raj Prop of Rashmi Fashion Jeans Wear	Ajay Sharma	9891399593	ajaysharma2635@gmail.com	28.11.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303, NEW COURT BUILDING, KKD/DELHI	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 376/2025	04.06.2025	M/S MAGNUS ENTERPRISE Vs M/S SAR CELLULABS PVT LTD	AFROZ SKHAN	8595510817	advafroz@gmail.com	03.11.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 603/2025	14.10.2025	CENTRAL BANK OF INDIA Vs ARUNESH KRISHNA TRIPATHI	KAMAL MEHTA	9868249232	kamal77mehta@gmail.com	07.11.2025
			303, NEW COURT BUILDING, KKD/DELHI	CS (COMMERCIAL)	CS(COMM) 606/2025	15.10.2025	CENTRAL BANK OF INDIA Vs MUKESH KUMAR AND ANR	KAMAL MEHTA	9868249232	kamal77mehta@gmail.com	07.11.2025

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate Email ID	Date Electronic Service Of Process
		303, NEW COURT BUILDING, KKD/DELHI	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)640/2025	10.11.2025	Union Bank of India Vs RAJENDRA	SAMARENDRA KUMAR	9999114922	samarendrakradv@yahoo.com	11.11.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)477/2025	04.08.2025	GURINDER SINGH VS MS NOBLER ENTERPRISES	RATHI	K9419010350	nkrathi@gmail.com	13.11.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)552/2025	09.09.2025	B L AGRO INDUSTRIES LIMITED Vs VANSHEEDIBLES P LTD	SHAH RAMESH SHARMAN	9312400662	thecaltrade@gmail.com	13.11.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)650/2025	13.11.2025	MS. TRIPATI STRUCTURALS LTD Vs ASHOK KUMAR SINGHAL Proprietor of M/s Divyansh Construction	DILIP AGGARWAL	9811650040	dilip_agarwal74@rediffmail.com	13.11.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)620/2025	30.10.2025	Ms Tanu Vs Ms Dev Medicos	SUMIT JAIN	9999391395	advsumitjain@gmail.com	15.11.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)647/2025	11.11.2025	NITA DEVI VS ANIL KHANNA	SHRESTHA JAIN	9871206484	shrestha@lawkins.in	22.11.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)369/2025	02.06.2025	BABULAL PUROHIT VS KOKATA BAZAAR	KUSHAL AGGARWAL	9910131155	aggarwalkushal99@gmail.com	24.11.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)651/2025	13.11.2025	XENON PHARMA PVT LTD VS KULDEEP KAPOOR	NAVNEET CHANDRA	9810079786	advocatenaaveenchandra@gmail.com	24.11.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL								
43	SH. DEVENDER KUMAR JANGAL DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH. VINOD YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	NIL								
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	NIL								
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL						158					